

FORM A

PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF M/S.VAAYUCON GREENTEC PRIVATE LIMITED

RELEVANT PARTICULARS		
1.	Name of Corporate Debtor	M/S.VAAYUCON GREENTEC PRIVATE LIMITED
2.	Date of incorporation of Corporate Debtor	13.10.2012.
3.	Authority under which corporate debtor is incorporated / registered	ROC – VIJAYAWADA
4.	Corporate Identity No. / Limited Liability Identification No. of Corporate Debtor	U26950AP2012PTC083603
5.	Address of the registered office and principal office (if any) of Corporate Debtor	26-9-90 B.V. NAGAR, A.K. Nagar NELLORE - 524 004 ANDHRA PRADESH.
6.	Insolvency commencement date in respect of Corporate Debtor	03.09.2019
7.	Estimated date of closure of insolvency resolution process	01.03.2020
8.	Name and registration number of the insolvency professional acting as interim resolution professional	KALVAKOLANU MURALI KRISHNA PRASAD IBBI/IPA-001/IP-P00967/2017-2018/11588
9.	Address and e-mail of the interim resolution professional, as registered with the Board	H.NO 8-27, Mythripuram Colony, Jillelguda (V) Vyshalinagar PO, HYDERABAD-500079, TELANGANA STATE - kmk123ip@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution Professional	As above.
11.	Last date for submission of claims	20.09.2019
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not applicable
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not applicable
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at	Website: www.ibbi.gov.in/downloadform.html Not Applicable

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a Corporate Insolvency Resolution Process of **M/S.VAAYUCON GREENTEC PRIVATE LIMITED**, on **03.09.2019** (Order made available on **06.09.2019**).

The Creditors of **M/S.VAAYUCON GREENTEC PRIVATE LIMITED** are hereby called upon to submit their claims with proof on or before 20.09.2019 to the Interim Resolution Professional at the address mentioned against entry No. 9.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties

Name and Signature of
Interim Resolution Professional:


KALVAKOLANU MURALI KRISHNA PRASAD

Date : 08.09. 2019

Place: HYDERABAD

Kalvakolanu Murali Krishna Prasad
M.Com., MBA IP (IIPi)
INSOLVENCY PROFESSIONAL
IBBI Regn. No: IBBI/PA-001/IP-P00967
/2017-2018/11588